

Annexure-7

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Name of the corporate debtor: Vishal Footwear Limited				Date of commencement of CIRP: 23.11.2021				List of creditors as on: 08.12.2021						
Operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL														
TOTAL			-	-		-			-	-	-	-	-	